

DECLARATION OF ASSETS & LIABILITIES BY LALAN RAM , MLA OF KUTUMBA (SC) BIHAR

I, LALAN RAM son of Ugesh Bhuiya aged 37 years, resident of Vill: Dhanivar , Tola - Birajbigha
PO.: Deshpur , PS. Amba , Dist. Aurangabad (Bihar) give hereinbelow the details of the assets
(immovable , movable, bank balance etc.) of myself, my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	BCRPR 7706 Q	2012-13	Rs. 200000/-
2	Spouse- Usha Devi	BSMPD 2752 A	2012-13	Rs. 190050/-
3	Dependent 1 - Vijeta Kumari	NIL	NIL	NIL
4	Dependent 2 - Amit Kumar	NIL	NIL	NIL
5	Dependent 3 - Amisha Kumari	NIL	NIL	NIL

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	LIC Policy No. 517646363- DOC 28/05/2011 (Sum Assured Rs. 2,00,000/-) - YLY	Rs.1,51,548/-	NIL	NIL	NIL	NIL
	LIC Policy No. 517646362- DOC 28/05/2011 (Sum Assured Rs. 1,55,000/-) - YLY	Rs. 86,697/-	NIL	NIL	NIL	NIL
	LIC Policy No. 517649303- DOC 28/8/2011 (Sum Assured Rs. 2,00,000/-) - HLY	Rs. 37,962/-	NIL	NIL	NIL	NIL
	LIC Policy No. 512261298- DOC 28/09/2001 (Sum Assured Rs. 50,000/-) - HLY Rs. 2674/-	NIL	NIL	NIL	NIL	NIL
	LIC Policy No. 512397451- DOC 25/01/2002 (Sum Assured Rs. 2,00,000/-) - YLY Rs. 2755/-	NIL	NIL	NIL	NIL	NIL
	LIC Policy No. 519504895, 519504896, 519504898 , 519504899- DOC 28/01/2013 - YLY	Rs.16,764/- , Rs.13,422/- Rs.11,882/-, Rs.22,000/-	NIL	NIL	NIL	NIL
	LIC Policy No. 519139173- DOC 13/04/2012 (Sum Assured Rs. 5,00,000/-) - YLY	NIL	Rs. 76,700/-	NIL	NIL	NIL
	SBILIFE-Smart ULIP No. 44016096409- DOC 28/02/2011 (Sum Assured Rs. 50,000/-) - YLY	Rs.1,50,000/-	NIL	NIL	NIL	NIL
	SBILIFE-Smart ULIP	NIL	Rs. 1,50,000/-	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)					
	Motor Cycle - Honda Passion Plus , Reg. No. JH 03D 6073 , Purchases - 2009	Rs. 46,000/-	NIL	NIL	NIL	NIL
	Mahindra Scorpio VLX BS3 , Reg. No. BR26E 3717, Purchases- June, 2011	Rs.10,35,056/-	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)					
	Gold Ornaments	20 gms. Rs. 48,000/-	115 gms. Rs.2,76,000/-	15 gms. Rs. 36,000/-	10gms Rs.24,000/-	10gms Rs.24,000/-
	Silver Ornaments & Utensils	250gms.Rs. 10,500/-	640gms. Rs.26,800/-	130 gms. Rs. 5,500/-	NIL	130 gms. Rs. 5,500/-
(viii)	Any other assets such as value of Claims/interest Freeze , TV , Sofa , Laptop & House Hold Cow-2 , Buffalow -1 & Goat	Rs. 1,75,000/- Rs. 50,000/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(ix)	Gross Total value	Rs.21,30,565/-	Rs. 9,75,914/-	Rs. 1,13,922/-	Rs. 88,966/-	Rs. 29,500/-

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	Approximate Current market value	Rs. 10,16,000/-	NIL	NIL	NIL	NIL
(iii)	Commercial Building (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Building (including apartments) -Location(s) -Survey number(s)	Indira Awas Vill.:Dhanivar , Tola - Birajbigha , Aurangabad	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	20 sq. mtr.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	20 sq. mtr.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Year 1994	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs. 14,500/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 14,500/-	NIL			
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs.14,05,500/-	Rs. 2,50,000/-	NIL	NIL	NIL

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I/ That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets: As On 12/05/2014

S. No.	Description	Self	Spouse Usha Devi	Dependent - 1 Vijeta Kumari	Dependent - 2 Amit Kumar	Dependent - 3 Amisha Kumari
(i)	Cash in hand	Rs.26,300/-	Rs.18,900/-	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit					
	SBI - Bihar Vidhan Mandal, Patna (A/c No. 20015881506)	Rs. 1,13,502/-	NIL	NIL	NIL	NIL
	PNB - Amba Brach, Aurangabad (A/c No. 0982000100685180)	Rs. 1,919/-	NIL	NIL	NIL	NIL
	PNB - Balia Brach, Aurangabad (A/c No. 2767000100086065)	Rs. 13,100/-	NIL	NIL	NIL	NIL
	SBI - Hariharganj, Palamu (A/c No. 33690438066)	Rs. 1,000/-	NIL	NIL		
	PNB Bank - Sanda Camp, Amba, Aurangabad-824111 (A/c No.276700100031339)	NIL	Rs. 1,405/-	NIL	NIL	NIL
	Madhya Bihar Gramin Bank - Sanda Camp, Amba, Aurangabad-824111 (A/c No.71250100013745)	NIL	Rs. 2,109/-	NIL	NIL	NIL
	SBI - Hariharganj, Palamu (A/c No. 33690439376)	NIL	Rs. 1,000/-	NIL	NIL	NIL
	Madhya Bihar Gramin Bank - Sanda Camp, Amba, Aurangabad-824111 (A/c No. 71250100042251)	NIL	NIL	Rs.72,422/-	NIL	NIL
	Madhya Bihar Gramin Bank - Sanda Camp, Amba, Aurangabad-824111 (A/c No. 71250100042242)	NIL	NIL	NIL	Rs.64,966/-	NIL
	Fixed Deposit with PNB Amba (Aurangabad)	Rs. 74,913/-	NIL	NIL	NIL	NIL
	Fixed Deposit with MBGB (Amba, Aurangabad)	NIL	Rs. 45,000/-	NIL	NIL	NIL
	Fixed Deposit with SBI	Rs. 45,000/-	Rs. 1,45,000/-	NIL	NIL	NIL
	Deposit in Welfare Building & Estates Pvt. Ltd.	NIL	Rs. 10,000/-	NIL	NIL	NIL
	Deposit in Sahara India	NIL	Rs. 2,23,000/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount					

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B. Details of Immovable assets : 12/05/2014

S. No.	Description	Self	Spouse Usha Devi	Dependent - 1 Vijeta Kumari	Dependent - 2 Amit Kumar	Dependent - 3 Amisha Kumari
(i)	<u>Agricultural Land</u>	NIL	NIL	NIL	NIL	NIL
	Location(s)	Vill.: Dhanivar, Tola Birajbigha, Aurangabad	Vill.: Dhanivar, Tola Birajbigha, Aurangabad			
	Survey (Khata) number(s)	Khata No. 12,13,23 & 56	Khata No. 56 & 48			
	Area (Total measurement in acres)	56 Decimal	34 Decimal	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No	No			
	Date of purchase in case of self acquired property	Year -1999, 2003,2005	Year - 2008	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 1,18,500/-	Rs. 1,31,500/-	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 3,75,000/-	Rs.2,50,000/-	NIL	NIL	NIL
(ii)	<u>Non-Agricultural Land</u>	Satgawan , Hariharganj, Palamu (Jharkhand)				
	Location(s)	Thana No. 122, Khata : 279 , Plot No.: 573	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	15 Decimal (Joint with Usha Devi)	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No				
	Date of purchase in case of self acquired property	12.04.2012	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 10,16,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL

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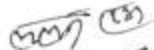
(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse Usha Devi	Dependent - 1 Vijeta Kumari	Dependent - 2 Amit Kumar	Dependent - 3 Amisha Kumari
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	P.N.B., Balia - KCC Loan - Rs. 47,336/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Bihar Vidhan Sabha Rs. 2,80,000/- Motor Car	NIL	NIL	NIL	NIL
	Any other liability -Personal Loan from Relatives	Rs. 1,00,000/-	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 4,27,336/-	NIL	NIL	NIL	NIL
	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
(ii)	Dues to department dealing with supply of water					
	Dues to department dealing with supply of electricity					
	Dues to department dealing with supply of telephones/mobiles					
	Dues to department dealing with government transport (including aircraft and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/ Property Tax Dues					
	Sales Tax Dues					
	Any Other Dues					
	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

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Details of Assets and Liabilities in rupees as on 12/05/2014						
	Description	Self	Spouse Usha Devi	Dependent - 1 Vijeta Kumari	Dependent - 2 Amit Kumar	Dependent - 3 Amisha Kumari
A.	Moveable Asset (Total value)	Rs.21,30,565/-	Rs. 9,75,914/-	Rs. 1,13,922/-	Rs. 88,966/-	Rs. 29,500/-
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs.11,34,500/-	Rs. 1,31,500/-	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs.14,05,500/-	Rs. 2,50,000/-	NIL	NIL	NIL
C.	Liabilities					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institution and other (Total)	Rs. 4,27,336/-	NIL	NIL	NIL	NIL

PATNA 12th day of May 2014


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 (LALAN RAM)